

Interim Resolution Professional : Arun Kapoor IBBI Registration No. IBBI/PA-003/IP-N00030/2017-18/10230										
Name of the corporate debtor: Compuage Infocom Limited Date of commencement of CIRP:02.11.2023; List of creditors as on: 16.11.2023.										
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)										
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted		Nature of claim	Amount covered by guarantee	Whether related party?	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted						
1	KB Kookmin bank	10-11-2023	11,08,18,703.86	11,08,18,703.86		Credit Facilities	Personal Guarantee	No	0	
2	Epimoney Private Limited	13-11-2023	3,91,56,849.13	-		Credit Facilities	Personal Guarantee		39156849.13	As per the information received from CD, there was an OTS pursuant to which the outstanding amount was paid off, the claimant was asked to clarify yet to receive response, therefore under verification.
2	Total		14,99,75,552.99	11,08,18,703.86		-	-	No	3,91,56,849.13	-


Arun Kapoor

Interim Resolution Professional

In the matter of Compuage Infocom Limited

IBBI Registration Number: IBBI/PA-003/IP-N00030/2017-18/10230

IBBI Registered Address: G-601, Army Co-operative Housing Society, Sector- 09, Nerul (East), Navi Mumbai, Maharashtra – 400706

IBBI Registered E-mail Id - arun.kapoor58@yahoo.in

Authorisation for Assignment (AFA) valid up-to: October 31, 2024

Process Specific Address: Arun Kapoor c/o Ancoraa Resolution Private Limited, 1412, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703

Process Specific Email Id: cirp.compuage@ancoraa.com